Name of the State	No. of ISIS cadres arrested
Madhya Pradesh	06
Rajasthan	03
Telangana	09
Tamil Nadu	04
Uttar Pradesh	01
West Bengal	01
Jammu and Kashmir	01
Total	48

Report of special secretary on ongoing problems in Manipur

398. SHRI RONALD SAPA TLAU: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Special Secretary, Internal Security, Ministry of Home Affairs, visited Churachandpur District of Manipur during the month of September, 2015;
 - (b) if so, the details thereof and the reasons therefor,
- (c) the details of report given by the Special Secretary along with the action taken thereon by the Union Government; and
- (d) the reaction of Government on the ongoing problems in Manipur in the aftermath of passing of the three bills in Manipur Assembly on 31 August, 2015 in Manipur?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (d) Special Secretary (Internal Security), Ministry of Home Affairs had visited Churachandpur District, Manipur on 21-22 September, 2015 to review the law and order situation arising out of the killing of nine persons during the protests over the three Bills passed by Manipur Legislative Assembly on August 31, 2015.

State Government of Manipur has been advised to take immediate measures to resolve the issue in consultation with all the stakeholders and ensure maintenance of law and order in the State.

The Governor of Manipur has referred three bills passed by the State Legislature namely, "The Protection of Manipur People Bill, 2015", "The Manipur Land Revenue and Land Reforms (Seventh Amendment Bill), 2015" and "The Manipur Shops and Establishments (Second Amendment Bill), 2015" to the Government of India for Presidential assent. Government of India is examining the proposed State legislations in consultation with the concerned Union Ministries/Departments.